

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1500**  
TO BE ANSWERED ON 01.01.2018

**Pollution in rivers flowing through urban areas**

1500. SHRIMATI VIPLOVE THAKUR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware of pollution caused to rivers flowing through urban areas;
- (b) if so, the details thereof;
- (c) whether Government has any plans to conserve lakes and rivers in the country including Himachal Pradesh; and
- (d) if so, the details thereof along with the funds allocated to Himachal Pradesh under the plan?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) & (b) Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards monitors the river water quality across the country through a network of monitoring stations on various rivers under the National Water Quality Monitoring Programme. As per the report published by CPCB in February 2015, total of 302 polluted river stretches have been identified on 275 rivers based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. The State-wise details of polluted river stretches is annexed.

(c) & (d) It is the responsibility of the State Governments/ concerned local bodies to set up facilities for collection, transportation and treatment of sewage for abatement of pollution of rivers & lakes. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution and conservation of rivers, lakes & wetlands under the programmes of National River Conservation Plan (NRCP) and National Plan for Conservation of Aquatic Eco-systems (NPCA), on a cost sharing basis between the Central and State Governments, including Himachal Pradesh.

NRCP has so far covered polluted stretches of 31 rivers in 75 towns spread over 14 States at a sanctioned cost of Rs. 4517.82 crore and Central share of Rs. 2180.97 crore has been released to various State Governments for implementation of various pollution abatement schemes. Sewage treatment capacity of 2455.43 mld (million litres per day) has been created so far under the NRCP. So far, no project for river pollution abatement has been sanctioned under NRCP in Himachal Pradesh.

Under the NPCA programme, an amount of Rs.163.11 crore has been released to the States and other organizations for conservation and management of 82 identified wetlands in the country, which includes an amount of Rs.7.36 crore released to Government of Himachal Pradesh for conservation and management of five wetlands namely, Renuka, Pong Dam, Khajjiar, Chandratol and Rewalsar. Similarly, an amount of Rs.714.788 crore has been released so far for conservation of 63 lakes and work on 36 lakes has been completed. However, no proposal for conservation of lakes has so far been sanctioned in Himachal Pradesh.

State Governments, apart from their own budgetary allocations, are also accessing financial assistance for creation of sewerage infrastructure, including sewage treatment plants (STPs), in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & Smart Cities Mission of Ministry of Urban Development and the Namami Gange programme of Ministry of Water Resources, River Development & Ganga Rejuvenation.

To ensure proper treatment of municipal wastewater before discharge into the rivers, CPCB has issued directions under Section 18 1(b) of the Water (Prevention and Control of Pollution) Act, 1974 in April, 2015 to the State Pollution Control Boards/Pollution Control Committees regarding setting up of sewage treatment plants and utilization of sewage generated in their respective States. CPCB has also issued directions in October, 2015 to 66 municipal authorities of metropolitan cities and State capitals under Section 5 of Environment (Protection) Act, 1986 for proper treatment and disposal of sewage generated in their jurisdiction.

To control discharge of industrial effluents, the CPCB and respective State Pollution Control Boards/Pollution Control Committees monitor industries with respect to effluents discharge standards and take action for non-compliance under the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986.

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**Annexure**

**Annexure referred to in reply to parts (a) & (b) of Rajya Sabha Unstarred Question No.1500 to be answered on 1<sup>st</sup> January, 2018 on 'Pollution in rivers flowing through urban areas'**

**State-Wise Polluted River Stretches**

S.No.	State Name	Stretches Identified	Number
1	Andhra Pradesh	Godavari, Hundri, Krishna, Tungabhadra, Pennar, Kundu	6
2	Assam	Mora Bharali, Barak, Beki, Bharalu, Bhogdoi, Boginadi, Brahamputra, Burhidihing, Deepar Bill, Dhansiri, Digboi, Disang, Jia Bharali, Jhanji, Kalong, Kapili, Kharsang, Kohora, Kundli, Kushiara, Manas, Pagldia, Panchnai, Ranga Nadi, Sankosh, Sonai, Subansiri, Kathakal	28
3	Bihar	Ganga, Harbora, Manusmar, Ram Rekha, Sirsia	5
4	Chhattisgarh	Hasdeo, Kelo, Kharoon, Mahanadi, Seonath	5
5	Daman, Diu and Dadra Nagar Haveli	Damanganga	1
6	Delhi	Yamuna	1
7	Goa	Mandovi, Assonora, Bicholim, Chapora, Khandepar, Mapusa, Sal, Valvant	8
8	Gujarat	Mahi, Narmada, Ambika, Amlakhadi, Anas, Balehwar Khadi, Bhadar, Damanganga, Kaveri, Khari, Kim, Kolak, Panam, Bhogavo, Dhadar, Purna, Sabarmati, Shedhi, Tapi, Triveni,	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Beas, Tons, Sirsa, Swan, Sukhana, Suketi Khad, Binwa, Markanda	8
11	Jammu & Kashmir	Banganga, Basanter, Chenab, Chunt Kol, Dewak, Gawkadal, Jhelam, Lidder, Tawi	9
12	Jharkhand	Bokaro, Koel, Damodar, Jumar, Karo, Sankh, Subarnarekha, Koel	8
13	Karnataka	Arkavathi, Bhadra, Bhima, Cauvery, Ghatprabha, Kabini, Kagina, Kali, Krishna, Lakshmantirtha, Malaprabha, Manjira, Shimsha, Tungabhadra, Tungha	15
14	Kerala	Chitrapuzha, Kadambayar, Kallai, Karamana, Keecheri, Kuppam, Manimala, Neeleswaram, Periyar, Pullur, Puzhackal, Thirur, Uppala	13
15	Madhya Pradesh	Banjar, Betwa, Bichia, Chambal, Chillar, Denwa, Gohad, Gour, Jammer, Kalisot, Khan, Kolar, Kshipra, Kunda, Malei, Narmada, Parvati, Shivna, Tapi, Tons, Wainganga	21
16	Maharashtra	Wena, Wainganga, Godavari, Bhima, Krishna, Ulhas, Kundalika, Tapi, Girna, Panchganga, Nira, Bhatsa, Rangavali, Indrayani, Chandrabhaga, Vashisti, Mithi, Kanhan, Koyna, Amba, Amravati, Bindusara, Darna, Ghod, Gomai, Hiwara, Kan, Manjara, Mor, Morna, Mula, Mula- Mutha, Mutha, Panzara, Patalganga, Pawna, Pedhi, Pelhar, Penganga, Purna, Savitri, Sina, Surya, Urmodi, Vaitrana, Vel, Venna, Waghur, Wardha	49

17	Manipur	Barak, Imphal, Iril, Khuga, Khujairok, Lokchao, Maha, Manipur, Nambul, Sekmai, Thoubal, Wangjing	12
18	Meghalaya	Bugi, Kynshi, Kyrhukhla, Lukha, Myntdu, Nonbah, Umkhrah, Umshyrpi, Umtrew, Wahblei	10
19	Nagaland	Chathe, Dhansiri, Dzu	3
20	Odisha	Baitrani, Brahamani, Budhabalnaga, Daya, Kathajodi, Koel, Kuakhai, Mahanadi, Nagavalli, Rushikulya, Serua, Vansadhara	12
21	Punjab	Ghaggar, Satluj	2
22	Rajasthan	Banas, Chambal, Chappi, Ghaggar, Kali Sindh, Parvati, Jawai, Ujad	8
23	Sikkim	Dikchu, Maney Khola, Rangit, Ranichu, Teesta	5
24	Tamil Nadu	Bhavani, Cauvery, Palar, Sarabanga, Tambirapani, Thirumanimuthar, Vasista	7
25	Telangana	Godavari, Krishna, Manjeera, Musi, Nakkavagu, Sabari, Maner	7
26	Tripura	Gumti, Haora	2
27	Uttar Pradesh	Betwa, Ghaghara, Gomti, Hindon, Kalinadi, Ramganga, Rapti, Rihand, Sai, Saryu, Ganga, Yamuna, Kosi	13
28	Uttarakhand	Bhela, Dhela, Suswa, Ganga, Kosi	5
29	West Bengal	Barakar, Churni, Damodar, Dwarakeshwar, Dwarka, Ganga, Jalangi, Kaljani, Kanshi, Karola, Mahananda, Mathabhanga, Mayurkashi, Rupnarayan, Silabati, Teesta, Vindhadhari	17
<b>Total :</b>			302